

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 3864

TO BE ANSWERED ON THE 9TH August, 2016

Committee on Life Saving Drugs

3864. SHRI V. PANNEERSELVAM:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government had constituted an inter-ministerial committee to suggest measures relating to life saving drugs;
- (b) if so, the details thereof along with the recommendations made by the said committee and the reaction of the Government thereto;
- (c) whether the Committee has recommended for limiting the profit margins on essential drugs;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the steps taken for implementation of the recommendations of the said report?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): No, Madam. There is no definition of life saving drugs either in the Drugs & Cosmetics Act, 1940 or in Drugs (Prices Control) Order, 2013.

(b), (c), (d) & (e): In view of reply to (a) above, does not arise.

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